1	2	3	4
April	12.5	16.9	+35.20
May	12.3	16.1	+30.89
June	13.6	17.8	+30.88

Impact of FTA with Asean countries

1817. PROF. P.J. KURIEN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether any study has been conducted on the impact of Foreign Trade Agreement (FTA) with the Association of South East Asian Nations (ASEAN);
  - (b) if so, the details thereof;
- (c) whether Government is negotiating for FTA with Malaysia, Indonesia and Thailand, if so, the details thereof;
- (d) whether the State Government of Kerala has represented that such negotiations should be done after consultation with the State Government; and
  - (e) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA MADHAVRAO SCINDIA): (a) and (b) No Sir.

- (c) Negotiations are underway with Malaysia for Comprehensive Economic Cooperation Agreement (CECA) which includes Trade in Goods, Trade in Services, Investment and other areas of economic cooperation and with Thailand for a Free Trade Agreement covering Trade in Goods, Trade in Services and Investment.
  - (d) Yes, Sir.
- (e) State Government of Kerala was informed that all Free Trade Agreement negotiations involve a series of stakeholder consultations by the Ministry of Commerce & Industry and also through other relevant Ministries/Departments of the Government of India.

## Adverse effect of reduction in import duty on natural rubber

1818. SHRI K.N. BALAGOPAL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state: